

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1244
ANSWERED ON:03.03.2011
MINORITY DOMINATED DISTRICTS
Punia Shri P.L.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to change the existing norms for determining the minority dominated districts;
- (b) if so, the basis of fixing the new norms;
- (c) whether the new norms will lead to increase in the number of such districts; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR THE MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

(a) 90 minority concentration districts were identified on the basis of minority population data and backwardness parameters of 2001 Census. There is no proposal at present to change the existing norms for identification of such districts during the Eleventh Five Year Plan.

(b) to (d) Do not arise in view of (a) above.